

विवरण

दूसरे शिपयार्ड के लिए त्रितीय हासिल करने का काम जारी है ।

यूनाइटेड किंगडम, पश्चिमी जर्मनी और जापान से प्राविधिक (Technical) या आर्थिक सहायता प्राप्त करने की कोशिश की जा रही है । इस सम्बन्ध में जो बातचीत फर्म या संस्था विशेष से की गया है उस के व्योरे की सूचना देना सार्वजनिक हित में उचित नहीं होगा ।

प्राविधिक या आर्थिक सहायता की बातचीत पूरी होने व योग्य प्राविधिक परामर्शकों की नियुक्ति के बाद इस प्रायोजना का कार्यक्रम तैयार किया जायगा ।

Marine Equipment Show Rooms

*565. { Shri Ram Krishan Gupta:
Sardar Iqbal Singh:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1458 on the 13th April, 1960 and state:

(a) whether Government have since considered the suggestion for setting up marine equipment show rooms at Bombay and Calcutta for the benefit of prospective indigenous manufacturers; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The suggestion has been accepted by Government in principle. The Committee are now working out the details of the scheme including (a) the arrangements for the planning organisation and management of the show rooms, (b) the financial implications and (c) the mode of display and will submit necessary proposals in this regard as soon as possible.

Prices of Fertilizers

*566. { Shri Rameshwar Tantia:
Shri Ram Krishan Gupta:
Sardar Iqbal Singh:
Shri Pangarkar:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 747 on 10th March, 1960 and state at what stage is the question of fixation of prices of fertilizers for the year 1960-61?

The Minister of Agriculture (Dr. P. S. Deshmukh): It has been decided to continue the current pool prices of fertilizers during 1960-61.

M/s. Bird & Co.

*567. { Shri Wadiwa:
Shri Vidya Charan Shukla:

Will the Minister of Railways be pleased to state:

(a) the amount claimed and that actually paid to M/s. Bird and Co., (Private) Ltd., on account of 'extra lead' in respect of their handling contracts at Sakrigalighat and Manihari-ghat, during the period July 1958 to April, 1959, separately for each bank, month by month:

(b) whether any excess and/or irregular payments on account of 'extra lead' at Sakrigalighat were found to have been made to M/s. Bird & Co., in the years from 1956 to 1959;

(c) if so, amount of such excess and/or irregular payments together with the period to which they relate; and

(d) the action taken, if any, to make good such excess payments?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 50].

(b) to (d). When the procedure for reckoning the leads was reviewed by

the Eastern Railway in August 1959 it was found that according to the revised procedure a sum of Rs. 91,546.61 nP. pertaining to the period May 1956 to July 1958 would have to be recovered from M/s Bird & Co. (P) Ltd. The Eastern Railway have accordingly proposed to adjust the sum from the amounts due to M/s Bird & Co. in respect of their subsequent handling bills, security deposit etc. available with Railway.

Postal Delays

*568. **Shri Assar:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Government have recently received several complaints about the unusual late delivery of telegrams;

(b) if so, the reasons thereof;

(c) whether it is also a fact that telegrams have been sent by post; and

(d) if so, the reasons thereof?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) There have been some complaints.

(b) The delays are generally due to interruptions in line and defaults of service.

(c) Yes, in some unavoidable cases.

(d) In case of prolonged interruptions or alternate route for diversions not being available.

Regional Fruit Research Stations

*569. { **Shri R. C. Majhi:**
Shri Subodh Hansda:

Will the Minister of Food and Agriculture be pleased to state:

(a) at what stage is the proposal to establish four regional fruit research stations that have been sanctioned for Andhra Pradesh, Uttar Pradesh, Bihar and Maharashtra; and

(b) when these research stations are expected to start functioning?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). The Regional Fruit Research Stations at Kodur (Andhra Pradesh) and Sabour (Bihar) have already started functioning. The Maharashtra Government are taking steps to acquire land for the establishment of a Regional Fruit Research Station at Poona, the site of which has been finally selected. The Uttar Pradesh Government had asked for clarification regarding certain matters in respect of the Regional Fruit Research Station to be set up at Saharanpur. The position has been clarified and the station is expected to start functioning shortly.

Ferrous Scraps on Railways

*570. **Pandit D. N. Tiwari:** Will the Minister of Railways be pleased to state:

(a) the quantity of annual arisings (Ferrous scraps) on the Railways; and

(b) the quantity (i) sold to public (ii) utilized for railway use by the ordnance factories, private steel foundries and rolling mills and (iii) supplied to steel plants during the years 1958-59 and 1959-60?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). A statement is placed on the Table of the House. [See Appendix II, annexure No. 51].

Hangars at Dum Dum

*571. { **Dr. Ram Subhag Singh:**
Shri P. G. Deb:
Shri Aurobindo Ghosal:

Will the Minister of Transport and Communications be pleased to state:

(a) how many companies have got hangar facilities at Dum Dum Airport in Calcutta;

(b) how many companies have not paid their hangar charges for years together; and

(c) the action taken in the matter?